

(a) whether the experiment for using the jute boxes developed at the initiative of Jute Manufacturing Development Council for packing apples had a good response and proved successful;

(b) if so, the number of jute boxes for packing apples in 1989;

(c) whether government have received suggestions for promoting the use of jute boxes for packing fruits like oranges and grapes also;

(d) whether the Jute Manufacturing Development Council has also considered the matter and suggested the efforts should be made to intensify promotional campaign for diversified jute goods; and

(e) if so, whether the council has been permitted to participate in all important national and international Trade Fairs?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) Yes, Sir. The initial response was good

(b) Around 20,000 jute boxes were used for packing apples in 1989 in three States viz: UP, HP, and J&K.

(c) Yes, Sir.

(d) & (e). Jute Manufactures Development Council being the nodal agency for Jute diversified Products has been making all out efforts to intensify promotional campaign for these products.

Council has been participating in important national and international trade fairs. It has also organised some fairs on its own. Decision on its participation in fairs/exhibitions is taken by considering various relevant factors.

Mills Under NTC in West Bengal

6464. SHRI B.N. REDDY:
SHRI T.BALA GOUD:

Will the Minister of TEXTILES be pleased to state:

(a) whether 14 mills under the charge of the National Textile Corporation in West Bengal are running in loss in comparison to some NTC subsidiaries located in different regions in the country;

(b) if so, whether a committee has recently been constituted to go into the working of these mills;

(c) if so, the composition and terms of reference of the Committee;

(d) whether the Committee has submitted its report; and

(e) if so, the details of the recommendations of the committee and the action taken thereon?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) Yes, Sir.

(b) Yes, Sir.

(c) Government has constituted a Committee, comprising Chief Secretary, Government of West Bengal and Chairman-cum-managing Director, NTC (Holding Company), New Delhi to look into the problems of NTC mills located in West Bengal and to suggest remedial measures. The terms of reference and objectives of the Committee shall be as follows:

- (i) Identification of the reasons contributing towards cash losses and net losses suffered

by these mills during the last five years;

- (ii) Identification of reasons for low percentage utilisation of spinning and processing capacities, low yarn production, and low market yarn sale;
- (iii) Identification of other specific problems faced by the NTC mills in West Bengal:
- (iv) Identification of yarn requirements of the decentralised sector in West Bengal and suggestions regarding means to improve quality and quantity of yarn production by the NTC mills with a view to cater to the requirements of the decentralised sector in the State/region; and
- (v) Recommendations for future course of action, regarding points (i), (ii), (iii) and (iv) above as well as any other related aspects, in the form of short-term remedial measures as well as long-term plans, so as to ensure the economic viability of NTC Subsidiary's Operations in West Bengal keeping

in view the market requirements.

(d) No, Sir.

(e) Does not arise.

Flats by Slum Wing of D.D.A

6466. SHRI PRATAPRAO B. BHOSALE: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether any scheme was launched by slum wing of DDA for allotment of flats;

(b) if so, the details thereof with prices of flats fixed in each category;

(c) the details of flats to be allotted during current year and next year, category-wise and locality-wise; and

(d) the details of flats to be allotted during current year and next year, category-wise and locality-wise?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a) Yes, Sir.

(b) Under the Residential Flats Registration Scheme, 1985, the price of the allotted flats in different localities is as under

Locality	Ground Floor	First Floor	Second Floor	Top Floor
1	2	3	4	5
Madipur	54,098	51,201	51,201	51,201
Jahagirpuri	51,597	48,800	48,800	48,800
Sarai Rohill	66,000	62,800	68,800	51,500
Raghubir Nagar	55,866	52,876	52,876	52,876

Figures in rupees